

**W.P.(S)**

**Token Number- 2762/2020**

**S.J.**

**Caveat Clear**

**Dr. Shobha Kumari**

**Petitioner**

**Versus**

**State of Jharkhand & others**

**Respondents**

**C.F.S.**

**Petition:- Rs. 250/-**

**Affidavit: Rs. 5/- + Rs. 15/-**

**Vakalatnama: Rs. 15/- + Rs.15/-**

**Defects if any --**

1. Copy may be served to the respondent no. 3.
2. Page no. 27 to 43 and 48 to 54 are not fairly legible due to very small font. Fresh enlarge copy or T/c may be given.
3. All annexures may be certified to be true copies.
4. Subject may be specified as per statement made at para 1.
5. Details may be written on stamp page.
6. Petition may be tagged properly.

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